

NILIMA KARMAKAR

Petitioner (s)

VERSUS

TARA CHARAN DAS & ORS.

Respondent (s)

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.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

We have carefully gone through the review petition and connected papers. We find no merit in the review petition and the same is dismissed accordingly.

.SP1

.....J
(V.N. KHARE)

.....J
(RUMA PAL)

NEW DELHI

FEBRUARY 28, 2001.